

APPELLATE TRIBUNAL FOR ELECTRICITY Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi – 110003

Dated 22nd July, 2025

Notification

There will be no sitting of Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (Electricity) from 23.07.2025 to 25.07.2025. The matters listed from 23.07.2025 to 25.07.2025 will be taken up for hearing as per the dates mentioned below:

S. No.	From	То
1.	23.07.2025	04.08.2025
2.	24.07.2025	31.07.2025
3.	25.07.2025	01.08.2025

During the above period i.e. from 23.07.2025 to 25.07.2025, urgent applications (Electricity matters), if any, for interim relief, will be heard by the Court-II comprising Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) and Hon'ble Mr. Virender Bhat, Judicial Member.

Further, there will be no sitting of Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Mr. Bhupinder Singh Bhalla, Technical Member (P&NG) on 23.07.2025. The matters listed on 23.07.2025 will be taken up for hearing as per the dates mentioned below:

S. No.	From	To (As per cause list)
1.	23.07.2025	Item 1 to 8 on 06.08.2025
	(P&NG)	Item 9 to 16 on 13.08.2025 Item 17 & 18 on 20.08.2025

Sd/-Registrar

Copy to:

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson

PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)

PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)

PPS to Hon'ble Mr. Virender Bhat, Judicial Member

PS to Hon'ble Mr. Bhupinder Singh Bhalla, Technical Member (P&NG)

PS to Ld. Registrar

PS to Dy. Registrar (NS)

Steno to Dy. Registrar (MJS)

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Shri Jatin Chawla, Assistant

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)-for uploading the same on APTEL website

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